

Name of Corporate Debtor:	Sterling SEZ and Infrastructure Limited
Date of Commencement of CIRP:	16.07.2018
List of Creditors as on:	31.05.2021

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	(Amount in ₹) Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Knight Frank (India) Pvt. Ltd	31.07.2018	21,38,504	21,38,504	Unsecured	NA	-	No	NA	-	-	-	-	
2	I B Constructions	02.08.2018	46,98,041	46,98,041	Unsecured	NA	-	No	NA	-	-	-	-	
3	Sai Industrial Security Services	09.08.2018	3,81,723	3,81,723	Unsecured	NA	-	No	NA	-	-	-	-	
4	Prabhu Industrial Security Services	10.08.2018	3,02,902	3,02,902	Unsecured	NA	-	No	NA	-	-	-	-	
5	Yash Electricals	12.08.2018	14,500	14,500	Unsecured	NA	-	No	NA	-	-	-	-	
6	Rajesh Power Services Pvt. Ltd.	24.08.2018 (Revised claim received on 31.08.2018)	29,94,537	6,00,000	Unsecured	NA	-	No	NA	-	-	23,94,537	-	Refer Note 1
7	Jatin Tours and Travels	25.08.2018	42,523	42,523	Unsecured	NA	-	No	NA	-	-	-	-	
8	Rentokil India Pvt.Ltd.	30.08.2018	37,760	37,760	Unsecured	NA	-	No	NA	-	-	-	-	
9	K. M. Patel	30.08.2018	2,70,073	2,70,073	Unsecured	NA	-	No	NA	-	-	-	-	
10	Alfa Petroleum (Prop. Pareshbhai Mahendrabhai Patel)	08.10.2018	74,978	74,978	Unsecured	NA	-	No	NA	-	-	-	-	
11	Patel Motors	08.10.2018	19,000	19,000	Unsecured	NA	-	No	NA	-	-	-	-	
12	Patel Auto Parts	08.10.2018	51,160	51,160	Unsecured	NA	-	No	NA	-	-	-	-	
13	Dharini Traders	23.10.2018	37,288	-	Unsecured	NA	-	No	NA	-	-	37,288	-	Refer Note 2
<b>Total</b>			<b>1,10,62,989</b>	<b>86,31,164</b>			-	-		-	-	<b>24,31,825</b>	-	

## Notes:

1. The operational creditor submitted the claim for the invoices raised prior 3 years from the Hon'ble NCLT Order date i.e. 16th July, 2018. Therefore, as per provision of Limitation Act, 1963 the amount claimed is rejected.

2. The operational creditors submitted the Claim in Form B after expiry of 90 days from the Hon'ble NCLT Order date i.e. 16th July, 2018. The last date to submit the claim was 13th October, 2018. Therefore, as per provision of Insolvency and Bankruptcy Code, 2016 the amount claimed is rejected.